GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:7134 ANSWERED ON:21.05.2012 BAN ON ENTRY OF FOREST-DWELLERS Ponnam Shri Prabhakar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the traditional forest-dwellers are being denied access to hills and forests in recent times;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) In view of above, question does not arise.
- (c) The Central Government has already issued directions to all States/UTs that no eviction of encroachment on forest land be done without first completing the process of determination of rights under FRA, 2006.